

National Company Law Tribunal

Allahabad Bench

CP NO. 213 / ALD / 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2018

NAME OF THE COMPANY: *Paras Nath Rai & ors. vs Perism Industrial Complex Ltd.*
SECTION OF THE COMPANIES ACT/I & B CODE: U/S 71 (10)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	<i>Rahul Chaudhary</i>	<i>Adv</i>	<i>Pct</i>	<i>Rahul</i>
2.		<u>CP NO.213/ALD/2017</u>		

Ld. Counsel for the parties is present. Ld. Counsel for the respondent made a request that some time may be given for filing reply. Time is granted. Reply may be filed within 15 days with a copy in advance to the opposite party, after that rejoinder, if any, may file within seven days.

List the matter on 22nd March 2018.

— Jd —

Dated:28.02.2018

**V.P. SINGH,
MEMBER (JUDICIAL)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)